3163

tation Centres for ei-T.B. patients has been included in the Second . Five Year Plan but there is no such scheme for leprosy patients.

(b) The Governments of Bihar, Bengal, Uttar Pradesh, Saurashtra and Himachal Pradesh have so far sought Central aid for the establishment of After-care and Rehabilitation Centres for erc-T.B. patients.]

श्रीमती सावित्री निगम : इनमें से किन किन स्टेटस को सहायता दी गई है ?

SHRIMATI M. CHANDRASEKHAR: The proposals of the States that asked for assistance from the Centre are under consideration.

श्रीमती साबिश्री निगम : द्वितीय पंच-वर्षीय योजना के बारे में ग्रभी बताया गया है, लेकिन मैं यह जानना चाहती हूं कि प्रथम पंचवर्षीय योजना काल में ऐसी ग्रांट्स किन किन स्टेट्स को दी गई थीं ?

SHRIMATI M. CHANDRASEKHAR: There was an amount of Rs. 30 lakhs set apart to give assistance for institutions tackling leprosy, T.B., cancer and so on. In that quite a bit of money has been given to various States, but I have not got the breakup here.

श्रोमती सावित्री निगम : मेरा प्रश्न ग्रांट्स से संबर्धित नहीं है । मैं तो रिहैंबिलि-टेशन के विषय में जानना चाहती हूं कि प्रथम पंचवर्षीय योजना के जमाने में कितने रिहै-बिलिटेशन के केन्द्र खोले गये और उनमें कितने ऐसे लोगों को रिहैंबिलिटेट किया गया है?

SHRIMATI M. CHANDRASEKHAR: We have not got enough institutions of the right type to take care of the convalescing patients after they are cured of tuberculosis or leprosy. That is why we have taken up this question in the Second Five Year Plan. In the First Five Year Plan we did not have any whereas in Madanpalli, I think, there is an after-care colony,

which is working in the Madanpalli sanatorium for the last 30 years. Assistance in various ways has been given, but I have not got the detail* here.

to Questions

श्रीमती सावित्री निगम: इस इंस्टीट्यू-शन में जो भी ग्रांट्स मांगी गई हैं वे सिर्फ इक्विपमेंट के लिए मांगी गई हैं या भवन-निर्माख वगरह के लिए भी मांगी गई हैं?

SHRIMATI M. CHANDRASEKHAR:: I have not got the information.

•336 and *337. [For *answer*, vide-cols. 3181-84 infra.]

TERMINAL TAXES ON GOODS AND PASSENGERS

*338. SHRI MAHESWAR NAIK: Will the Minister for RAILWAYS be-pleased to state:

- (a) what are the consideration {that entitle a railway station or an air port to the imposition of terminal" taxes; and
- (b) how the money so realised is-spent and in what proportions, if any, the realisations are distributed among* the places claiming this levy?

THE MINISTER FOR RAIL WAYS AND TRANSPORT (SHRI LAL BAHADUR): (a) No terminal tax is levied on air traffic. The levy of terminal tax on Railway traffic is meant for the purpose of providing convenience for pilgrims and taking measures to prevent the spread* of epidemics etc.

(b) The Central Government have-no information as to how the money is spent. The tax is, however, collected separately for each specified place and credit to the State Government or the local body concerned.

SHRI MAHESWAR NAIK: What are the railway stations in Orissa which' are entitled to the imposition of terminal taxes?

SHRI LAL BAHADUR: I do not think there is any station in Orissa for which terminal tax is being levied.

3165

SHRI MAHESWAR NAIK: May I know what are the total annual collections so far?

SHRI LAL BAHADUR: I can give the figures of total terminal tax on railway passengers. In 1954-55, passengers only, it is Rs. 25,48,945 and in 1955-56, it is Rs. 26,03,239.

SHRI MAHESWAR NAIK: Does ihe rate vary from place to place?

SHRI LAL BAHADUR: Yes, it does.

SHRI DEOKINANDAN NARAYAN: May I know who decides this tax, the State Government or railway authorities?

SHRI LAL BAHADUR: The railway authorities decide it on the recommendation of the State Government.

SHRI JASWANT SINGH: Partly my question has been answered but I would like to know whether in imposing the tax the railway authorities are consulted or they are just asked to collect the tax by the authorities concerned

Sm.i LAL BAHADUR: The rates are fixed by us in consultation with the State Governments. We serve as coi-Jecting agents.

श्रीमती सावित्री निगम : क्या सरकार के पास कोई ऐसे प्रार्थना पत्र ग्राये हैं जिनमें यह प्रार्थना की गई हो कि इस प्रकार के टैक्स न लिये जायें, जिनसे गरीब जनता को कष्ट होता है ?

श्री लाल बहादुर: जी, नहीं । ऐसा प्रार्थना-पत्र तो हमारे पास नहीं ग्राया है। लेकिन स्टेट गवर्नमेंट से यह लिखकर के जरूर श्राया है कि और ज्यादा टैक्स लगाया जाय।

SHRI DEOKINANDAN NARAYAN: May I know why uniformity is noi maintained in all stations, where thi! terminal tax is collected by the Railways?

SHRI LAL BAHADUR: It depends on the place. Suppose it is a big city or if there is a very big mela-for instance, if it is Kumbh Mela where 40 lakhs of people will gothe rates are fixed somewhat at a higher level: whereas for smaller places or melas the rates are fixed at a lower level.

to Questions

SHRI M. GOVINDA REDDY: May I know if the entire collection is handed over to the local bodies or whether any cost of collection is deducted?

SHRI LAL BAHADUR: The cost of collections is deducted; it is about 3 per

SHRI MAHESWAR NAIK: May I know the figures available for Delhi station?

SHRI LAL BAHADUR: We "have not levied any tax on passengers who come to Delhi.

SHRI MAHESWAR NAIK: What I about Calcutta?

SHRI LAL BAHADUR: There is a tax levied for Calcutta, but I have not got the figures for Calcutta.

TELECOMMUNICATION FACILITIES FOR ORISSA

♦339. SHRI MAHESWAR NAIK: Will the Minister for COMMUNICATIONS be pleased to refer to Appendices 2 and 3 on page 31 and 32 respectively of the Activities of the I Indian Posts and Telegraphs Depart-1 ment for 1955-56 and state when the I remaining subdivisional headquarters in Orissa will be provided with telegraph facilities an«l public call offices?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (Shri BAHADUR): Most of them will be provided during the current year.

GIFT OF FOODGRAINS FROM U.S.A.

*340. MOULANA M. FARUQI: the Minister for FOOD AND * -- - j TURE be pleased to state -